

(c) The Committee was asked to submit its report by the end of May, 1952. For unavoidable reasons the work has been held up. The Committee has been asked to expedite and submit its report with the least possible delay.

TECHNICAL ASSISTANCE SCHEMES

144. Shri Nevatia: Will the Minister of Finance be pleased to state:

(a) what are the various schemes of technical assistance under which India has secured or can secure technical aid from abroad and also get Indian technicians trained abroad;

(b) whether private industries have been informed of the facilities offered under these various schemes;

(c) whether applications have been received from private industries and, if so, how many;

(d) whether Government process these applications before forwarding India's requirements to the authorities concerned;

(e) how many applications from private industries and how many in respect of Government officials have been forwarded; and

(f) how many industries have received or are likely to receive actual assistance under the various schemes?

The Minister of Finance (Shri C. D. Deshmukh): (a) The various schemes under which India has secured and is securing technical assistance from abroad, including trainee facilities, are:—

(i) The technical assistance schemes of the United Nations and its specialised agencies;

(ii) The Technical Co-operation Scheme under the Colombo Plan;

(iii) The Point Four Programme of the United States of America; and

(iv) The Ford Foundation Scheme of technical assistance.

(b) Yes Sir.

(c) Yes, Sir. The total number of applications received from the private sector so far for experts as well as trainee facilities is 178.

(d) Yes, Sir.

(e) 102 requests for experts and trainee facilities from the private sector and 504 similar requests for the Government sector have been forwarded.

(f) The requests from the private sector are still under consideration except that in one case training facilities were secured under the Point Four Programme.